

excluding Jammu and Kashmir from which State information is awaited.

#### FIRE ARMS

33. Pandit S. C. Mishra: (a) Will the Minister of Home Affairs be pleased to state the number of licensed firearms in India in civilian possession excluding foreigners on the 15th day of August, 1947 State-wise and the number of the same on 15th August, 1952?

(b) What is the ratio per firearm to adult population?

The Deputy Minister of Home Affairs (Shri Datar): (a), and (b). The information is being collected and will be laid on the Table of the House in due course.

#### INCOME-TAX ON IMMOVABLE PROPERTY

34. Shri A. N. Vidyalkar: Will the Minister of Finance be pleased to state the total rental value of the immovable property assessed to income-tax in various States in the years 1947-48; 1948-49; 1949-50; 1950-51 and 1951-52?

The Minister of Revenue and Expenditure (Shri Tyagi): Rental value is not known, but the total 'property' income assessed to tax in the years 1947-48 to 1951-52 was:

	Rs. (Lakhs)
1947-48	19.16
1948-49	21.45
1949-50	22.09
1950-51	22.81
1951-52	30.20